

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.6238 of 2021**

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Pramod Sahu @ Pramod Jaisawal

.... .... .... Petitioner

Versus

The State of Jharkhand

.... .... ...Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. Kripa Shankar Nanda, Advocate

For the State : Mr. Bhola Nath Ojha, Addl.P.P

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**Order No.02 Dated- 06.09.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioner, after some arguments, seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**